

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00540/2018

Thursday, this the 19th day of September, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member

C.J.Mathew
 Aged 63, S/o.Joseph Mathew
 Residing at Cheruvathur
 Amman Nagar
 Pattathanam P.O
 Kollam, Pin 691 021 **Applicant**

(By Advocate : M/s.Sankar & Jani – not present)

V e r s u s

1. Union of India represented by its Secretary
 Ministry of Finance, 9th Floor, Lok Nayak Bhavan
 Khan Market, New Delhi – 110 003
2. Principal Chief Controller of Accounts
 CBDT, Ministry of Finance, 9th Floor
 Lok Nayak Bhavan, Khan Market
 New Delhi – 110 003
3. Zonal Accounts Officer,
 O/o the Principal Chief Controller of Accounts
 CBDT, Aaykar Bhavan
 New Block, Ground Floor, 121, Nugabakkom
 Road, Chennai – 600 034
4. Administrative Officer and Drawing and Disbursing Officer
 Office of the Addl. CIT, Kollam Range, Kollam
5. Zonal Account Officer CBDT, Aakar Bhavan
 Kowdiar, Thiruvananthapuram – 695 005
6. Office of the Principal Chief Commissioner of Income Tax
 C.R.Building, I.S Press Road
 Kochi, Pin 682 018 **Respondents**

(By Advocate : Mr.N.Anilkumar, Sr.PCGC)

This application having been heard on 19.09.2019 the Tribunal on the same day delivered the following:

ORDER (ORAL)

By Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

When the matter came up for consideration today, none present on the side of the applicant. The applicant's name was called thrice. Absent. The O.A is dismissed for default. No costs.

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A1 - True copy of the application counter signed by Drawing and Disbursing Officer and the Controlling Officer on 12.10.2015

Annexure A2 - True copy of application submitted in pension adalathu dated 20.2.2018

Annexure A3 - True copy of letter dated 18.4.2018 enclosed with the Bill return memo dated 11.4.2018

Annexure A4 - True copy of way bill dated 15.12.2014 and 16.12.2015

Annexure A5 - Letter dated 14.5.2018 issued by 6th respondent to applicant

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